

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 248 OF 2007
BEFORE THE REGISTRAR ASHOK MENON

BHADRAGIRI VENKATA RAVI

Appellant (s)

VERSUS

PUBLIC PROSECUTOR H/C OF A.P.,

Respondent(s)

(With office report)

Date: 06/10/2009 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The service of notice is complete. The counsel for the
appellant has filed the copy of the FIR and chargesheet. Records
have been received.

Process for listing before the Hon'ble Court as per rules.

(Ashok Menon)
Registrar

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